

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

Subject:- Implementation of directions passed by Hon'ble High Court of Jammu and Kashmir (Srinagar) in the case titled Javed Ahmad Tak vs. State and others PIL No. 17/2018 and training program thereof.

ORDER

No:378/GS

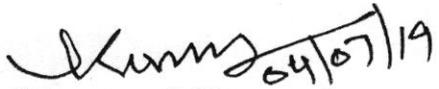
Dated: 04-07-2019

The following Judicial Officers are hereby nominated to attend the Programme "Access to all Sensitization Programme" organized by Commission for Persons with Disabilities, Government of Jammu and Kashmir scheduled to be held w.e.f. 08th July, 2019 to 09th July, 2019 at Convocation Centre, Bhagwati Nagar, Canal Road, Jammu from 10:00 am to 05:00 pm:

1. Sh. Pawan Dev Kotwal, District Judge, Kathua.
2. Sh. Ashok Shavan, District Judge, Bhaderwah.
3. Sh. Rajeev Gupta, Director, SJA.
4. Sh. Naushad Ahmed Khan, Secretary, DLSA, Jammu.
5. Ms. Sandeep Kaur, Secretary, DLSA, Udhampur.
6. Ms. Swati Gupta, Secretary, DLSA, Samba.
7. Sh. Sushil Singh, Secretary, DLSA, Bhaderwah.
8. Sh. Amit Sharma, Secretary, DLSA, Ramban.
9. Ms. Spalzes Angmo, Secretary, DLSA, Leh.

Besides, Mr. Zeeshan Ahmad Chowhan, Ms. Jyoti Bala, Ms. Sunita Goja, Retainer Lawyers and Mr. Rahul Verma, Mr. Gurdeep Singh and Mr. Manpreet Singh, Para Legal Volunteers are also nominated to attend the aforementioned programme.

By Order.


(Permod Kumar)
Dy. Registrar (Adm)

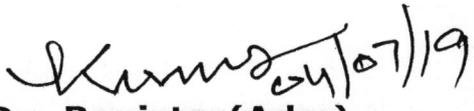
No: 8762-82/GS

Dated: 04-07-2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of Their Lordships.

3. Registrar Vigilance, High Court of Jammu and Kashmir.
4. Registrar Rules, High Court of J&K.
5. Mr. M.A. Chowdhary, Member Secretary, J&K SLSA.
6. Director, J&K State Judicial Academy, Srinagar.
.....for information and necessary action.
7. All concerned Pr. District and Sessions Judges with the request to inform the nominated officers posted within their respective jurisdictions.
8. Under Secretary, Commission for Persons with Disabilities, Jammu and Kashmir, for information.
9. CPC, eCourts High Court of J&K, for uploading the same on the official website of the High Court.
10. S/Sh _____
.... for information and compliance.


Dy. Registrar(Adm)